

DIVISION BENCH
COURT - II

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/186(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	MAHENDRA GIRDHARILAL WADHWANI VS MANJUSHREE PLANTATIONS LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Rahul Poddar, Adv.] For Respondent No. 1 to 4
Mr. Tridib Bose, Adv.]

ORDER

1. Ld. Counsel for the Repondent No.1 to 4 present.
2. It is submitted that an order dated 22nd March, 2024 it has been carried out to the Hon'ble NCLAT and the matter is supposed to come up before the Hon'ble NCLAT on 12th July.
3. List the matter on **16.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**